

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-3357(ND)2019

IN THE MATTER OF:

Variety Services Saket Pvt Ltd

Vs

S.M. Machines Pvt Ltd

...Applicant

...Respondent

SECTION

Under Section-9 of IBC

Order delivered on 13.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

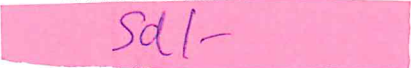
PRESENT:

For the Applicant : Adv. Rashi Bansal

For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and submitted that affidavit of service has been filed. The same is on record. None present on behalf of the respondent. One last opportunity is given to Corporate Debtor/respondent to appear and proceed the matter. List the case on 29.01.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)